

COMMITTEE ON ABSENCE OF
MEMBERS FROM SITTING
OF THE HOUSE

Minutes

SHRI THIRUMALA RAO (Kakinada):
Sir, I beg to lay on the table Minutes of
the Fourth and Fifth Sitting of the com-
mittee on Absence of Members from the
Sittings of the House held during the
current Session.

ESTIMATES COMMITTEE

Minutes

श्री विभूति मिश्र (मोतीहारी) : अध्यक्ष
महोदय, मैं गृह-कार्य मन्त्रालय संघ लोक सेवा
आयोग—के बारे में प्राक्कलन समिति के 47 वें
प्रतिवेदन से सम्बन्धित बैठकों के कार्यवाही-
सारांश सभा पटल पर रखता हूँ।

12.05 hrs.

LEAVE OF ABSENCE FROM THE
SITTINGS OF THE HOUSE

MR. SPEAKER : The Committee on
Absence of Members from the Sittings of
the house in their Fifth Report have re-
commended that leave of absence be
granted to the following Members for the
periods indicated against each :—

- (1) Shri V. Y. Tamaskar—
11th April to 10th May, 1968
(Fourth Session.)
- (2) H.H. Raja Yesvantrao
M. Mukne—
12th February to 19th March, 1968
(Fourth Session.)
- (3) Shri A. Nesamony—
23rd December, 1967
(Third Session) and
12th February to 19th April, 1968
(Fourth Session)

(4) Shri Masuriya Din—
27th February to 4th April, 1968
(Fourth Session).

(5) Rani Lalita Rajya Laxmi—
14th February to 12th April, 1968
(Fourth Session).

I take it that the house agrees with the
recommendations of the Committee.

SOME HON. MEMBERS : Yes.

MR. SPEAKER : The Members will
be informed accordingly.

COMMITTEE ON PUBLIC
UNDERTAKINGS

Thirteenth Report

श्री डा० ना० तिवारी (गोपालगंज) :
अध्यक्ष महोदय, मैं अशोक होटल लिमिटेड, नई
दिल्ली के बारे में सरकारी उपक्रमों सम्बन्धि
समिति का 12 वां प्रतिवेदन पेश करता हूँ।

12.05½ hrs

*DEMANDS FOR GRANTS
1968-69—Contd.

Ministry of Tourism and Civil Aviation

MR. SPEAKER : We are going
ahead with the Demands fairly well except
for one or two Demands that we have lost
because of the UP discussion.

The house will now take up discussion
and voting on Demand Nos. 75 to 78, 126
and 127 relating to the Ministry of Tourism
and Civil Aviation for which 3 hours have
been allotted.

Hon. Members present in the House
who are desirous of moving their cut
motions may send slips to the Table within
15 minutes indicating the serial numbers of
the cut motions they would like to move.

*Moved with the recommendation of the President.